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REPORT OF COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT OF
JHARKHAND - PENDENCY, STATUS AND NUMBER OF DISPOSAL FOR THE MONTH OF
NOVEMBER, 2018

Opening Balance	Institution during the month	Disposal during the month	Closing Balance at the end of the month
09	01	Nil	10

Status of each case (as on 30.11.2018):-

Sl. No.	Case Number	Status of Case (on the basis of data available in the computer)
1	COM.APPEAL/1/2018	ORDERS
2	COM.APPEAL/2/2018	LAWAZIMA - JRJ Fixed for 11.12.2018
3	COM.APPEAL/3/2018	Fixed for 06.12.2018
4	COM.APPEAL/4/2018	Fixed for 11.12.2018
5	COM.APPEAL/5/2018	LAWAZIMA - JRJ
6	COM.APPEAL/6/2018*	LAWAZIMA - JRJ
7	COM.APPEAL/7/2018	LAWAZIMA - JRJ
8	COM.APPEAL/8/2018*	ORDERS
9	COM.APPEAL/9/2018	LAWAZIMA - JRJ
10	COM.APPEAL/10/2018	LAWAZIMA - JRJ

* - Converted from Arb.Appeal

Above report has been prepared on the basis of data available in the computer server.

Dr. P.
05/12/18

OK

Bing
17/12/18.
M.A. & Tax Section